

**BEFORE THE NATIONAL GREEN TRIBUNAL AT DELHI
PRINCIPAL BENCH****ORIGINAL APPLICATION NO. 737/2022****IN THE MATTER OF:****AMIT AGGARWAL****PETITIONER****VERSUS****DELHI DEVELOPMENT AUTHORITY****RESPONDENT****N.D.O.H.: 05-10-2023****INDEX**

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New Delhi

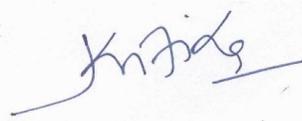
Dated: 04-10-2023



31/10/23

Dy. Director (Hort.-IV)
D.D.A. Sheikh Sarai Phase-I
New Delhi - 110017
Delhi Development Authority/Respondent No. 1

Through



KRITIKA GUPTA
Counsel for Respondent No. 1/DDA
Enrol No: | D/2750/2015
Chamber No. 155, Block I, High Court of Delhi
+91-8826331177 |kritika0504@gmail.com

ORIGINAL APPLICATION NO. 737/2022

IN THE MATTER OF:

AMIT AGGARWAL

PETITIONER

VERSUS

DELHI DEVELOPMENT AUTHORITY

RESPONDENT

**STATUS REPORT ON BEHALF OF RESPONDENT NO
1/DDA**Most respectfully showeth:

1. That the present Status Report has been drafted under instructions of Mr. S.K. Meena, Son of Sh. BL Meena, aged about 46 years, working as Deputy Director (Horticulture), office at Delhi Development Authority, INA, Vikas Sadan, New Delhi. This Status Report is based upon records maintained by the Respondent Department and is in continuation of the Counter Affidavit dated 15-05-2023 filed in the matter by this Respondent.
2. That as stated earlier, the green area of Smriti Van spreads across 34.51 acres (geo-coordinates 28.51665 Latitude and 77.17171 Longitude). This park is situated between Sector A, Pocket B and C, Vasant Kunj and the area of Ward No. 3, Mehrauli. The green area of Smriti Van is under the jurisdiction of Horticulture Division IV of DDA/Respondent No. 1.
3. That after a response was filed by the Principal Chief Conservator of Forests, Department of Forest and Wildlife, New Delhi before

this Hon'ble Tribunal on 16-05-2023, an inspection of Smriti Van was carried out by the Range Officer, South Forest Division, Department of Forests and Wildlife, Office of Deputy Conservator of Forests (South), GNCTD on 19-06-2023. After a detailed inspection, the Range Officer made the following observations and also clicked photographs -

S. No.	Name of Para	Reply/ATR by DDA	Observations by Forest Department during inspection
1.	Representative of NBCC assured to start preparation for starting plantation work	Digging of holes for plantation is successfully done and about 500 numbers of Tree plantation is completed till now and the remaining plantation will be carry out shortly	It has been found out that the works of compensatory plantation have been started and approximately 500 trees were planted and digging of pits has been completed. Photographs at Annexure A
2.	Representative of DDA explained that water out of the STP shall be used to greening the South-Central Ridge and hence has been taken as Forestry activity	The STP water used for the greening purpose in whole park and also using for the CP plantation therefor utilizing for the forestry activity	The water coming from the local residential colonies is treated in STP and it is diverted to Machli Park for using in plantation purpose. Photographs annexed at Annexure B.
3.	Representative of DDA agreed to remove the concrete in pond and maintain the	Wall of existing wall has been punctured at several places	The wall of pond has been found punctured and the pond is filled with good earth. Photographs

	<i>existing natural pond for fauna present in South Central Ridge</i>		<i>annexed at Annexure C.</i>
4.	<i>Representative of DDA agreed to remove all the tiles and use perforated tiles without using any cement to create eco-friendly amenities in the area</i>	<i>Work for removal of tiles is under progress which will be completed soon</i>	<i>Removal of tiles is under progress. Photographs annexed at Annexure D</i>

In view of the actions taken by the DDA, vide letter dated 21-06-2023, the Deputy Conservator of Forests was pleased to note that as necessary actions have been taken by the DDA, no further action is required.

True Copy of the letter dated 21-06-2023 is annexed herewith as **Annexure R1**. True Copy of Inspection Report dated 19-06-2023 is annexed herewith as **Annexure R2**.

4. That the work of compensatory plantation, i.e., plantation of 1500 saplings for a NBCC Project and 250 saplings for the Rajya Sabha Secretariat Project had had gotten stuck earlier, due to the non-receipt of necessary approvals from the Forest Department, GNCTD. However, the work of compensatory plantation of 1500 saplings for the NBCC projects and 250 saplings for the Rajya Sabha Secretariat Project has been completed in the first week of August 2023. A few photographs of the compensatory plantation

undertaken at Smriti Van has been annexed herewith as **Annexure R3**.

5. That the concrete structure/pond which was found recently within the Smriti Van, has been completely removed and excavated earth has been filled therein. Photograph with the geo-coordinates showing removal of the concrete pond is annexed herewith as **Annexure R4**.
6. That at various locations within the Smriti Van interlocking tiles on ground were existing, which have been completely removed now. This will aid and abet the maintenance of the green cover. The Answering Respondent is committed to the cause of creating, protecting and maintaining green covers in the area under its jurisdiction. Photographs with the geo-coordinates showing removal of interlocking tiles within the Smriti Van is annexed herewith as **Annexure R5**.
7. That as regards the STP existing within the Smriti Van, the Answering Respondent respectfully points out that the said STP is currently being maintained and operated by the Delhi Jal Board (DJB) in view of the MOU dated 10-04-2023 entered into between the DDA and DJB. The DJB has been instructed to maintain due care and diligence and, STP water used for the greening purpose in whole park. True Copy of the MOU dated 10-03-2023 is annexed herewith as **Annexure R6**.
8. That it is further submitted and reiterated that the Answering Respondent is not giving permission to hold any social/religious/marriage function at the Smriti Van.

9. That it is reiterated that the Answering Respondent is committed to the cause of creating, protecting and maintaining green covers in the area under its jurisdiction, and is undertaking all necessary steps and actions in pursuance thereof. The Respondent No. 1 tenders its unconditional apology for the inadvertent delay in filing of this Status Report on account of departmental exigencies.

New Delhi

Dated: 04-10-2023

ST 10122
410011
Dy. Director (Hort-IV)
D.D.A. Shri Ram Swami Phase-4
D.D.A. Shri Ram Swami Phase-4
Dy. Director (Hort-IV)
New Delhi

Delhi Development Authority/Respondent No. 1

Through

Kritika Gupta

KRITIKA GUPTA

Counsel for Respondent No. 1/DDA

Enrol No: | D/2750/2015

Chamber No. 155, Block I, High Court of Delhi

+91-8826331177 | kritika0504@gmail.com

पत्रिका संख्या 895
 दिनांक 23-06-2023
 वि. वि. वि. उद्यान खण्ड-4

ANNEXURE R1

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
 OFFICE OF THE DEPUTY CONSERVATOR OF FORESTS

SOUTH FOREST DIVISION

NEAR DR. KARNI SINGH SHOOTING RANGE

TUGHLAKABAD, NEW DELHI - 110044

F. No 99/DCF(S)/Legal/22-23/ 3931-34

Dated: 21.06.2023

To,

Deputy Conservator of Forests (P&M),
 Department of Forests and Wildlife, GNCTD,
 2nd Floor, A —Block, Vikas Bhawan,
 I.P. Estate, New Delhi-110002.

Sub: Response to letter dated 12.06.2023 with regards to matter titled as Amit Aggarwal vs. DDA & ORS, OA. NO. 737/2023, pending before Ld. NGT -reg.

Ref: letter no. 1(2612)/Legal/HQ/23-24 dated 12.06.2023

Sir,

In reply letter no. 1(2612)/Legal/HQ/23-24 dated 12.06.2023 (Copy enclosed). It is to inform that as per the meeting held under the Chairmanship of the Principal Chief Conservator of Forests, Department of Forest And Wildlife, New Delhi to discuss the issues pertaining to violation of FCA, 1980 and compensatory plantation in Smriti Van with officials of DDA and NBCC on 09.02.2023, the following decisions were taken after discussion with the participants:

- (i) As per the representatives of DDA, treated water of STP will be used for greening of South Central Ridge and hence to be treated as forestry activity.
- (ii) DDA agreed to remove the base concrete of the pond and maintain the existing natural pond to be utilized by the flora and fauna of South Central Ridge.
- (iii) Representatives of DDA also agreed to remove all interlocking tiles and use only perforated tiles without using any cement to create eco-friendly amenities in the area."

Accordingly, a notice was issued by DCF, South Forest Division to Dy. Director (Hort.), DDA to appear in person on 23.05.2023. However on the said date, no one appeared before the undersigned. Hence, on 14.06.2023 again notice was issued to Dy. Director (Hort.), DDA to appear in person on 19.06.2023 before the undersigned. Based on the said notice, ATR of minutes of the meeting held under the Chairmanship of the Principal Chief Conservator of Forests, Department of Forest And Wildlife, New Delhi to discuss the issued involved in the captioned matter was submitted by the Dy. Director (Hort.), Hort. Division-IV/DDA. (Copy enclosed).

To verify submissions made in the ATR the undersigned directed Range Officer (South) to inspect and submit the report his report. Based on the directions, Range Officer (South) submitted his report. (Copy enclosed).

According to the inspection report submitted by Range Officer (South), the following points are concluded:

SL. No.	Name of Para mentioned in the meeting held under the Chairmanship of the Principal Chief Conservator of Forests, Department of Forest And Wildlife, New Delhi	Reply/ATR by DDA	Observations by Forest Department during inspection
1	Representative of NBCC assured to start preparation for starting plantation work	Digging of holes for plantation is successfully done and about 500 no. of Tree plantation is completed till now and the remaining plantation will be carry out shortly.	It has been found that the works of compensatory plantation have been started and approximately 500 trees were planted and digging of pits has been completed.
2	Representative of DDA explained that water out of the STP shall be used to greening the South-Central Ridge and hence has been taken as forestry Activity.	The STP water used for the greening purpose in whole park and also using for the CP plantation therefore utilizing for the forestry activity.	The water coming from local residential colonies is treated in STP and it is diverted to Machli park for using in plantation purposes.
3	Representative of DDA agreed to remove the concrete in pond and maintain the existing natural pond for fauna present in South Central Ridge.	Wall of existing pond has been punctured at several places.	The wall of pond has been found demolished and the pond is filled with good earth.
4	Representative of DDA agreed to remove all tiles and use perforated tiles without using any cement to create eco-friendly amenities in the area.	Work for removal of tiles is under progress which will be completed soon.	Removal of tiles is under process.

Since, all the necessary measures have been taken with respect to violations of FCA. Hence, no further action is required.


 21/6/23
 Mandeep Mittal, IFS
Dy. Conservator of Forest
(South Forest Division)

Copy to:

1. The Principal Chief Conservator of Forests, Department of Forest And Wildlife, New Delhi, Department of Forests and Wildlife, GNCTD, 2nd Floor, A —Block, Vikas Bhawan, I.P. Estate, New Delhi-110002.(For kind information).
2. The Nodal officer (FCA), Department of Forest & Wildlife, GNCTD, Department of Forests and Wildlife, GNCTD, 2nd Floor, A —Block, Vikas Bhawan, I.P. Estate, New Delhi-110002, (for kind information).
3. Dy. Director (Hort.), Hort. Division-IV/DDA, Sheikh Sarai Ph-I, New Delhi-110017,
(for kind information).

Mandeep Mittal
21/6/22

Mandeep Mittal, IFS
Dy. Conservator of Forest
(South Forest Division)

**DELHI DEVELOPMENT AUTHORITY.
OFFICE OF THE DEPUTY DIRECTOR (HORT.)
SHEIKH SARAI, PHASE-I, NEW DELHI-110017**

No. F-10(4)/22-23/HD4/DDA/ 649

Date: 16.06.2023

To

The Dy. Conservator of Forest (South),
Near Dr. Karni Singh Shooting Range,
Tughlakabad, New Delhi-110044.

Sub –ATR of MOM to discuss the issued involved in NGT O.A. No. 737/2022 titled as Amit Aggarwal Vs DDA and Ors.

Ref. F.No. 1 (2558)/Legal/HQ/22-23, Dated- 14.02.2023

Sir,

Please refer to above mentioned reference of minutes of Meeting attached at CP-1 issue by the Dy.Conservator of Forest (P7 M Department of Forest & wild life, Government of NCT Delhi. Para wise ATR given as under-

Para No.	Name of Para	Reply/Compliance/ATR
1.	Representative of NBCC assured to start preparation for starting plantation work immediately.	Digging of holes for plantation is successfully done and about 500 no. of Tree planation is completed till now and the remaining plantation will be carry out shortly.
2.	Representative of DDA explained that water out of STP shall be used to greening the South-Central Ridge and hence has been taken as forestry activity.	The STP Water used for the greening purpose in whole park and also using for the CP planation therefore utilizing for the Forestry activity.
3.	Representative of DDA agreed to remove the concrete in pond and maintain the existing natural pond for fauna present in South- Central Ridge.	Wall of existing pond has been punctured at several places.
4.	Representative of DDA agreed to remove all tiles and use only perforated tiles without using any cement to create eco-friendly amenities in the area.	Work for removal of tiles is under progress which will be completed soon.

Submitted for kind information please.

Dy. Director (Hort.)
Hort. Division-IV/DDA

Copy to:-

1. Director (Hort.) NW/ DDA/ for kind information please.
2. Assistant Director (Hort.) IV/ HD-IV/ DDA to pursue the matter.
3. Office copy

Dy. Director (Hort.)
Hort. Division-IV/DDA

9
19/6

PO to inspect and
submit report.

ANNEXURE R2
338
10
GOVERNMENT OF NCT OF DELHI
DEPARTMENT OF FORESTS & WILDLIFE
OFFICE OF DEPUTY CONSERVATOR OF FORESTS(SOUTH)
NEAR DR. KARNI SINGH SHOOTING RANGE
TUGHLAKABAD, NEW DELHI- 110044.

INSPECTION REPORT

An inspection was carried out on 19.06.2023 by undersigned in Smriti Van. The following observations have been made:-

SL. No.	Name of Para	Reply/ATR by DDA	Observations by Forest Department during inspection
1	Representative of NBCC assured to start preparation for starting plantation work	Digging of holes for plantation is successfully done and about 500 no. of Tree plantation is completed till now and the remaining plantation will be carry out shortly.	It has been found that the works of compensatory plantation have been started and approximately 500 trees were planted and digging of pits has been completed. Photographs annexed at Annexure-A.
2	Representative of DDA explained that water out of the STP shall be used to greening the South-Central Ridge and hence has been taken as forestry Activity.	The STP water used for the greening purpose in whole park and also using for the CP plantation therefore utilizing for the forestry activity.	The water coming from local residential colonies is treated in STP and it is diverted to Machli park for using in plantation purposes Photographs annexed at Annexure-B
3	Representative of DDA agreed to remove the concrete in pond and maintain the existing natural pond for fauna present in South Central Ridge.	Wall of existing pond has been punctured at several places.	The wall of pond has been found punctured and the pond is filled with good earth. Photographs annexed at Annexure-C.
4	Representative of DDA agreed to remove all tiles and use perforated tiles without using any cement to create eco-friendly amenities in the area.	Work for removal of tiles is under progress which will be completed soon.	Removal of tiles is under process Photographs annexed at Annexure-D

To,
DCF (South)
South Forest Division

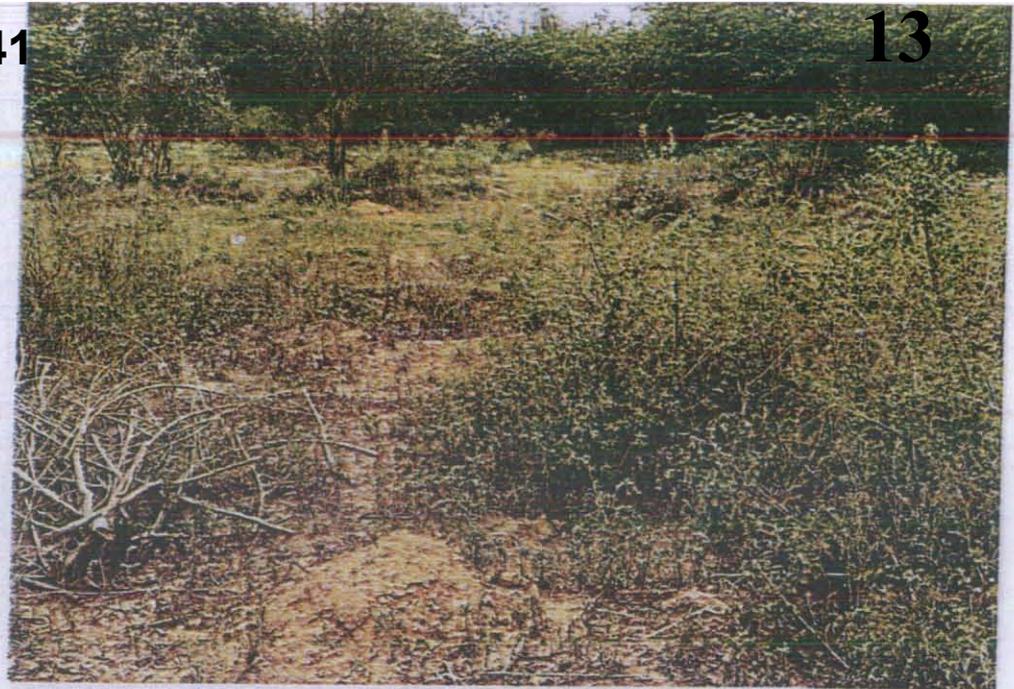
Satjendra
19/06/23
Range Officer
South Forest Division

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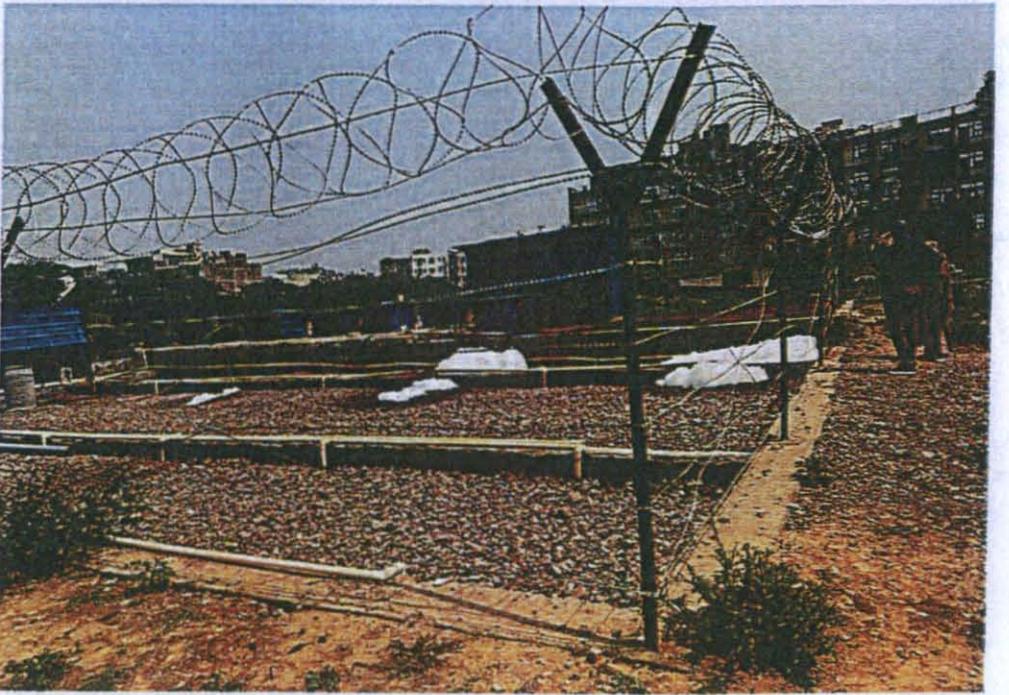
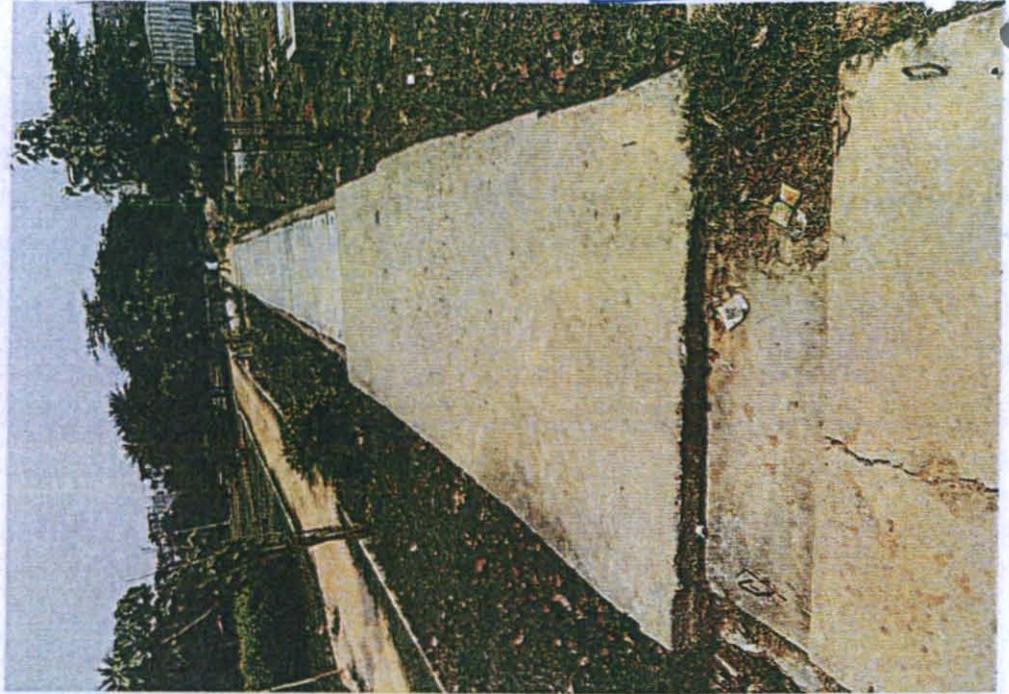
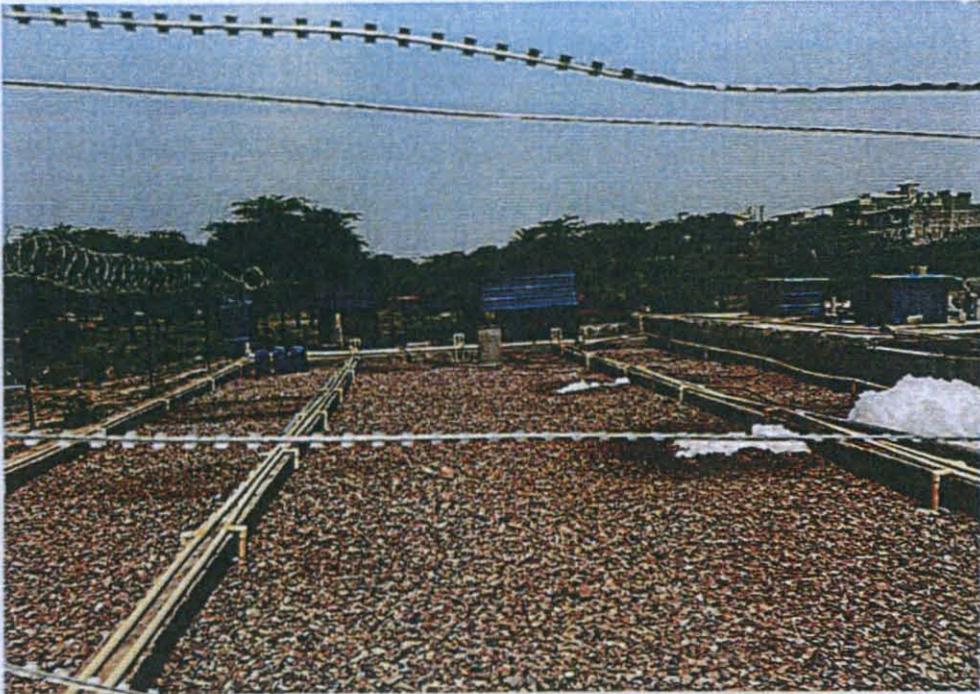




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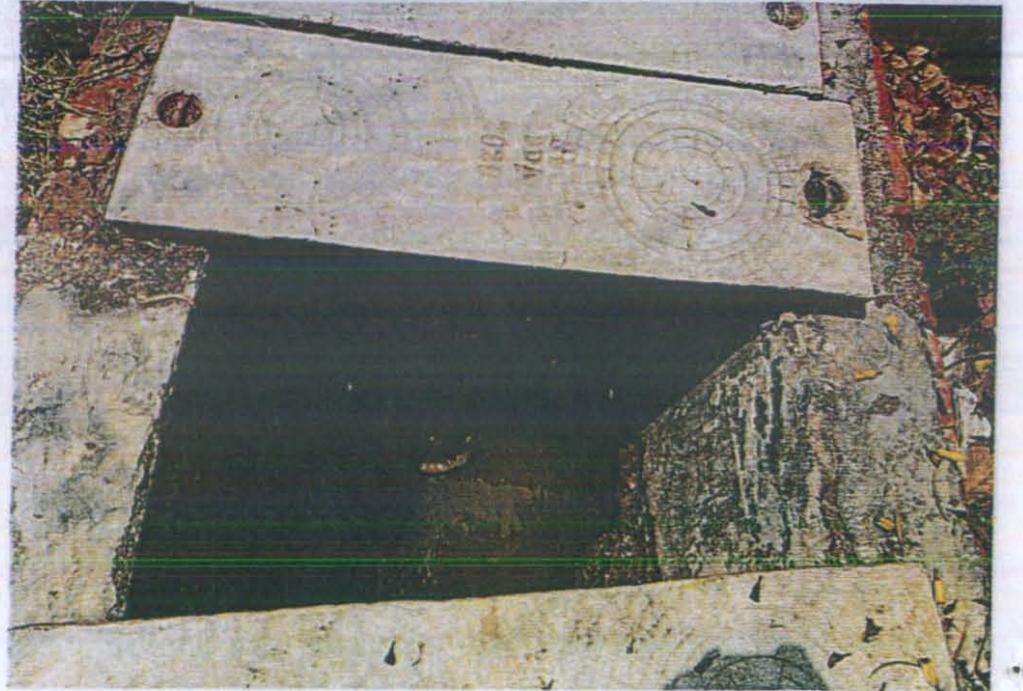
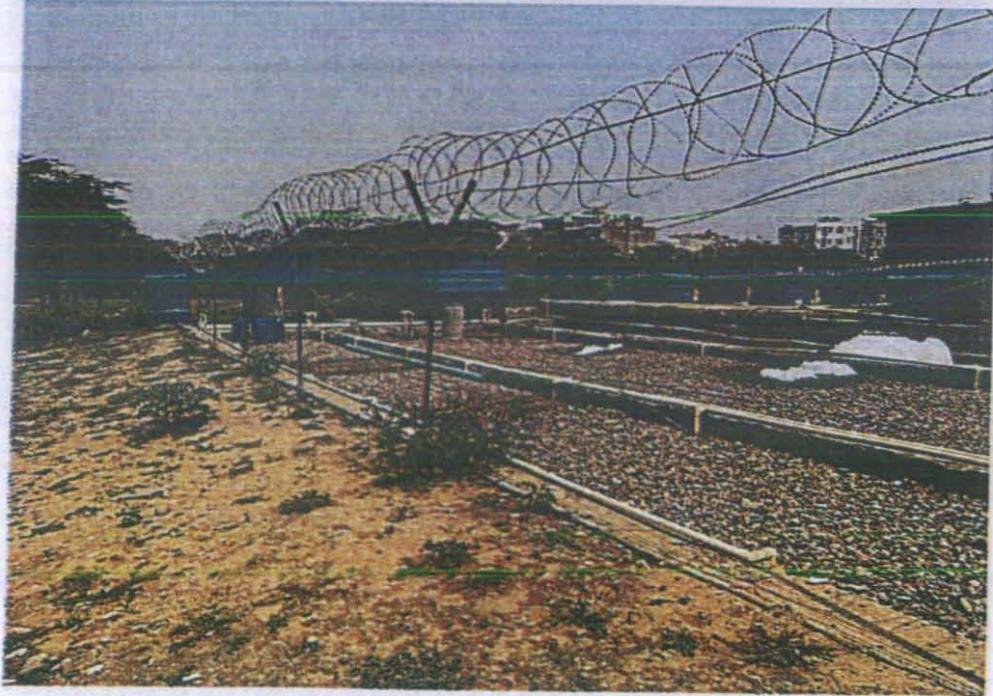




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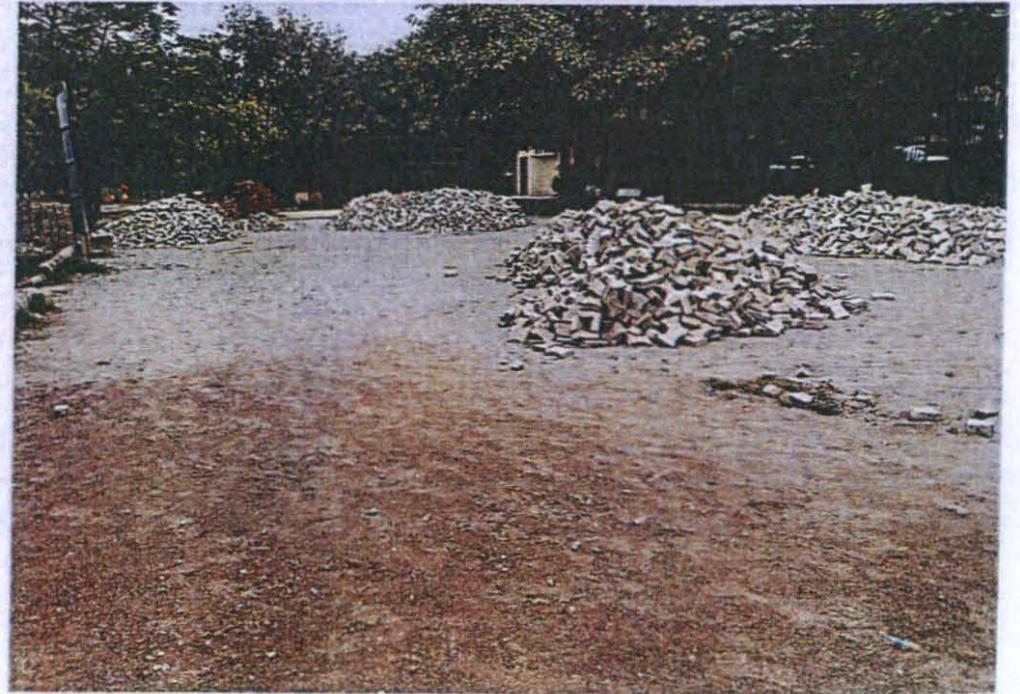
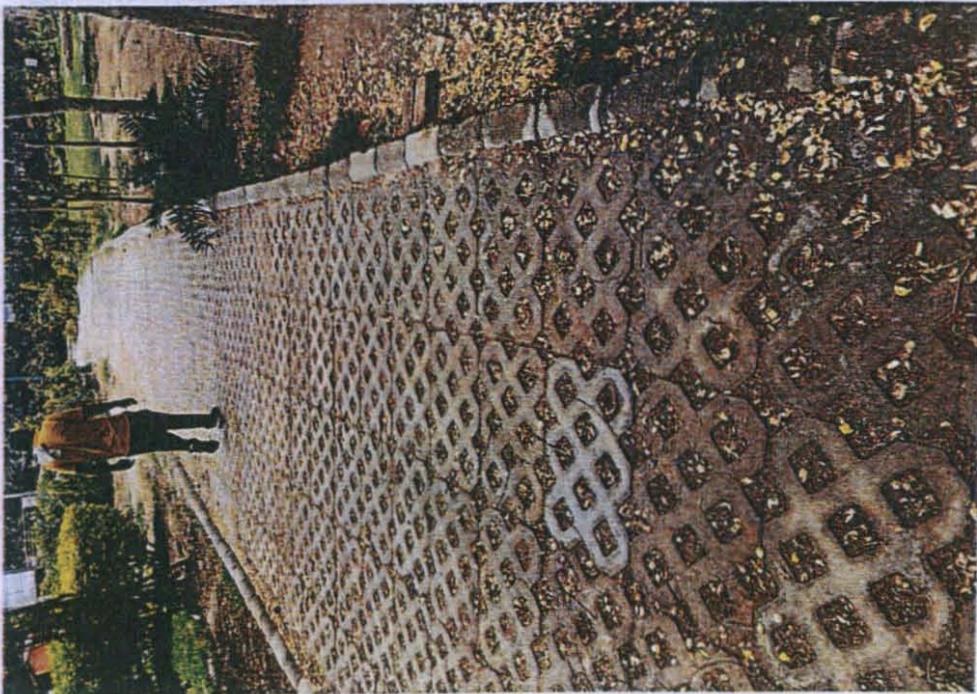
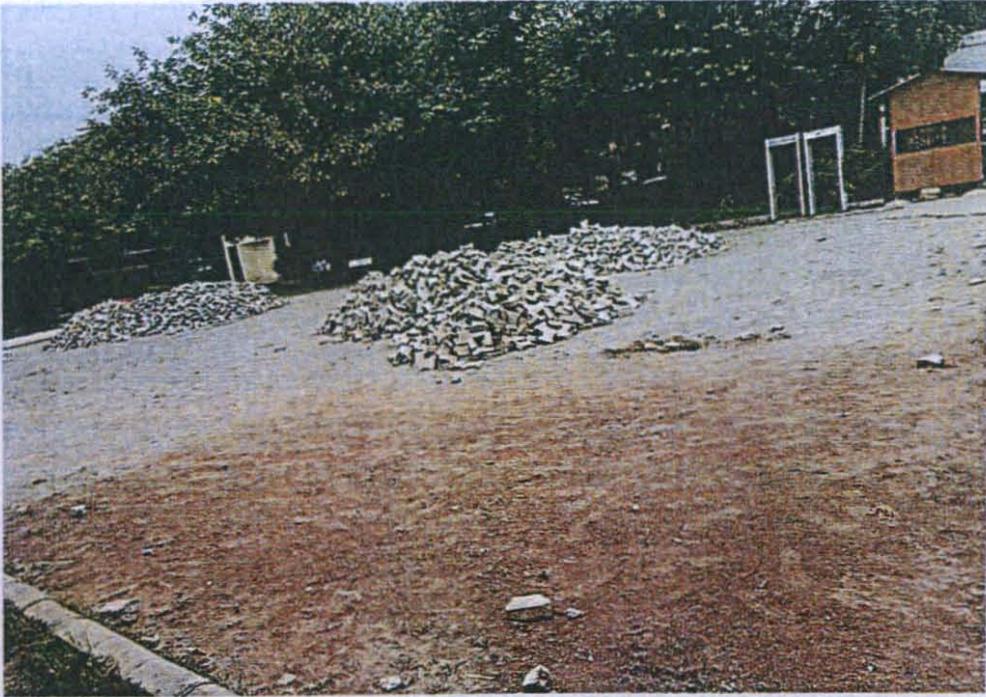




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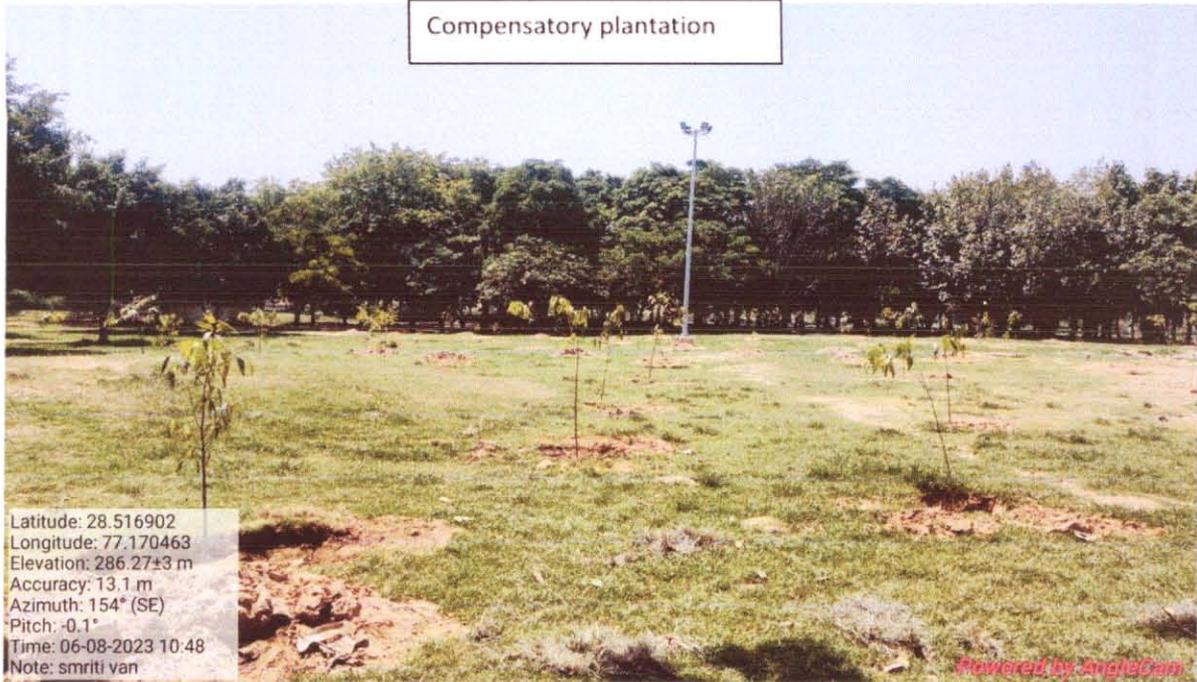
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ANNEXURE R3

Compensatory plantation



Latitude: 28.516902
Longitude: 77.170463
Elevation: 286.27±3 m
Accuracy: 13.1 m
Azimuth: 154° (SE)
Pitch: -0.1°
Time: 06-08-2023 10:48
Note: smriti van

Powered by AngleCam



Latitude: 28.516349
Longitude: 77.172098
Elevation: 286.17±1 m
Accuracy: 7.3 m
Azimuth: 157° (SE)
Pitch: -8.4° (-4.5°)
Time: 06-15-2023 12:28
Note: smriti van

Powered by AngleCam

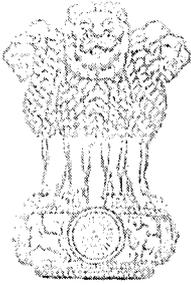
ANNEXURE R4



ANNEXURE R5

Removal of tiles





सत्यमेव जयते

ANNEXURE R6

INDIA NON JUDICIAL

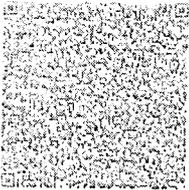
Government of National Capital Territory of Delhi

₹100

e-Stamp

Certificate No. : IN-DL88397392580556V
 Certificate Issued Date : 10-Apr-2023 04:56 PM
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 Unique Doc. Reference : SUBIN-DL83340347976078064164V
 Purchased by : DJB
 Description of Document : Article 5 General Agreement
 Property Description : Not Applicable
 Consideration Price (Rs.) : 0
 (Zero)
 First Party : DDA
 Second Party : DJB
 Stamp Duty Paid By : DJB
 Stamp Duty Amount (Rs.) : 100
 (One Hundred only)

सत्यमेव जयते



Please write or type below this line

IN-DL88397392580556V

Memorandum of Understanding

between

Delhi Development Authority (herein
after referred to as the 'DDA')

and

Delhi Jal Board Delhi (hereinafter
referred to as the 'DJB')

For

**REJUVENATION OF LAKES AND WATER BODIES BELONGING TO
DDA BY DJB**

This Memorandum of Understanding (hereinafter called the 'MOU') is made and entered into on this 10th day of April, 2023 at New Delhi between DDA and DJB.

Each individually hereinafter called 'party' and collectively referred to as 'parties'. The MoU sets the terms and conditions and understanding between the DDA and DJB.

Whereas

- a. DDA is a premier organization having its head office at Vikas Sadan, INA, New Delhi 110023, responsible for orderly and rapid development of the city. The Development Authority was established in the year 1957 under the provisions of the Delhi Development Act "to promote and secure the development of Delhi", (which expression shall mean and include its officers, successors, assignees and administrators)
- b. The DJB was constituted on 6th April 1998 through an Act of the Delhi Legislative Assembly incorporating the previous Delhi Water Supply and Sewage Disposal Undertaking, having its office at Varunayalaya Building, Jhandewalan, Karol Bagh, New Delhi 110005 (which expression shall mean and include its officers, successors, assignees and administrators).

1. BACKGROUND

On March 10th, 2023, a meeting was held at the Conference Hall of the Principal Commissioner (Pers, Hort & LS) /DDA to discuss various issues related to DDA's water bodies. The meeting aimed to address the water bodies that have already been revived by DJB with decentralized WTPs or other techniques such as floating wetlands, in-situ aerators etc. and those proposed under AMRUT 2.0. This meeting was convened based on a decision made during a previous meeting held on February 10th, 2023, chaired by the Vice Chairman of DDA and the CEO of DJB.

/ During the meeting, DJB proposed to maintain water bodies (listed in Annexure-A) for ten years after the DLP (Defect Liability Period) is over, where decentralized WTPs have been installed and other rejuvenation works have been completed, as well as the water bodies (listed in Annexure-B) identified under AMRUT 2.0, for which DJB has already prepared DPRs. It was decided that a Memorandum of Understanding (MoU) will be finalized and signed by the concerned officers from both departments at the earliest.

This MoU will apply to the water bodies and lakes (listed in Annexure-A & B) where DJB has carried out or will carry out rejuvenation works and followed by a ten-year operation and maintenance period after the completion of DLP. DJB will fund these works from its own funds or arranged funds. *The lists may be subject to addition, deletion, or modification with the mutual consent of both parties, if the need arises.*

2. OBJECTIVE

The primary objective of this MoU is to facilitate the restoration, rejuvenation, and development of lakes and water bodies owned by DDA, through the funds arranged by DJB/from its own funds. This includes measures to prevent pollution and untreated wastewater discharge into the water body, improve storage capacity and water quality, restore hydrological functions like groundwater recharge and surface runoff

storage, and treat the catchment area to prevent sediment deposition.

This objective is aligned with the direction issued by the Wetland Authority of Delhi on 21/06/2022 for the protection and restoration of water bodies in Delhi. This is intended to efficiently conserve and manage wetlands in accordance with the Wetland [Conservation & Management] Rules, 2017.

The specific water bodies/lakes listed in **Annexure-A and B** shall be the focus of the rejuvenation efforts undertaken by DJB as part of this MoU. The scope of work for each water body/lake shall include capital work (planning, design, execution, and commissioning of the rejuvenation system), as well as its operation and maintenance (O&M). The capital work period shall be determined based on the scope of work for each water body/lake, including DLP, followed by a 10-year O&M period. The O&M period may be extended by mutual consent of the Parties.

3. ROLE AND RESPONSIBILITIES OF DDA AND DJB

3.1. ROLE OF DDA

3.1.1. The ownership of the land, including water bodies/lakes, shall remain with DDA. DDA will provide unrestricted access to the site to DJB staff/machinery/T&P for the execution of works proposed by DJB under this MoU.

3.1.2. DDA may provide survey maps to the second party wherever they are readily available.

3.1.3. DDA is responsible for removing any encroachments on the land earmarked for lakes/water bodies.

3.1.4. DDA is responsible for resolving any legal issues that may arise out of this MoU.

3.1.5. DDA will provide all necessary assistance to obtain sanctions/permissions required by law and bylaws of the land under DDA from concerned statutory Government body, if required.

3.1.6. DDA is responsible for ensuring the safety and security of the land of the water body/lake through peripheral boundary/fencing. Landscaping surrounding the lake must be maintained and repaired as and when necessary.

3.2 ROLE OF DJB

3.2.1 To execute/carry out work for the rejuvenation of water bodies and lakes as per the list enclosed with this MoU including their O&M for a period of 10 years after construction and expiry of DLP (defect liability period) from its own funds/arranged funds. DJB shall not make any claim, whatsoever from DDA for the work executed under this MoU. The O&M period can be further extended with the mutual consent of the Parties.

3.2.2 In case the work involves installation of decentralized wastewater treatment plant, and the lake is inside the park, the plant shall meet the water requirement of the lake/water body as well as irrigation of the park.

3.2.3 To discharge the treated effluent in the lakes/water bodies after treatment as per the parameters prescribed by CPCB for best possible use in lakes/water bodies. The DJB shall conduct a study to determine the best possible use of each water body.

3.2.4 To incorporate suggestions/modifications, if any, proposed by DDA for the rejuvenation process/installation.

3.2.5 To monitor quality of water in the lakes/water bodies on regular basis at least eight times a year, communicate the quality data to DDA and to undertake appropriate action in order to improve the water quality wherever necessary through in-situ bioremediation/phytoremediation or any other suitable methodology.

3.2.6 To carry out physical cleaning of the water bodies/lakes, whenever required and collect/dispose the solid & plastic waste to designated site away from the Water body/lake.

3.2.7 DJB shall not make or shall not allow any other entity for any commercial use of the DDA property/lake for obtaining any profit.

3.2.8 Safety and security of all the installations shall vest with DJB during the MoU period.

3.2.9 To hand over the water body/lake to DDA after completion of maintenance period of 10 years/extended period along with all Tools & Plants on "as on where basis" in fully functional conditions. Further, DJB will not be liable for any expenditure after expiry of O&M period of 10 years/extended period. DDA shall be responsible for the safety & security of the transferred assets and any associated expenditure post transfer.

3.2.10 At the time of handing over the works back to DDA, DJB shall provide O&M manuals, as built drawings for all civil, mechanical, electrical and instrumentation works. All the electrical, mechanical and instrumentation including standby shall be in perfect working condition.

4. PROJECT MANAGEMENT

A joint committee of members from the DDA & DJB will be formed to monitor the progress/target achievement and sort out the routine matters related to the site. This committee will meet at least once in every quarter and note its minutes for further reference.

5. TERMS AND CONDITIONS FOR COMPLETING THE SCOPE OF THE MoU.

5.1. *Force Majeure*: Circumstances emerged beyond the control of the DJB and causing hindrance in the completion of this undertaking or if the Consultant(s) and/or Contractor(s) cannot overcome these hindrances,

DJB shall promptly notify DDA with a written report in twenty (20) days after the date of the Force Majeure. In such case the following circumstances shall be considered as Force Majeure: a) Natural Disasters, b) Lawful Strike, c) Pandemics/Epidemics.

5.2. If the DDA, cannot carry out its responsibilities as defined in this MoU without any fault of DJB, if the project cannot be completed in due time because of these reasons and if these reasons are causing hindrance for the completion of the project and if DJB cannot overcome these hindrances, then the parties will mutually decide on whether or not to extend only the duration of the present agreement to compensate for the delay. Any amendment, modification, change or revision to this Agreement as mutually agreed between the Parties hereto shall be made only in writing.

6. DURATION

This MoU shall become effective upon signature by the authorized officers/officials from the DDA and DJB and will remain in effect until modified or terminated by any one of the partners by mutual consent. In the absence of mutual agreement by the authorized officers/officials from DDA and DJB this MOU shall end on completion of 10 years of Operation & Maintenance of the capital infrastructure to be installed as per scope of work by DJB for rejuvenation of the each Water body/Lake.

7. AUTHORIZED CONTACT PERSONS

There will be at all the times one nominated contact person from each party who will have the obligation to advise all involved parties immediately of any changes. Authorized contact persons are:

From DDA:

Sh. Subhasish Panda, Vice-Chairman, DDA
Address: 1st Floor, B-Block Vikas Sadan, INA, New
Delhi-110023. E-mail: vcdda@dda.org.in

From DJB:

Sh. P. Krishnamurthy, Chief Executive Officer, DJB
Address: Delhi Jal Board, Varunalaya Phase-I, Karol Bagh, New Delhi-
110005 Email id: ceodelhi.djb@nic.in

8. SETTLEMENT OF DISPUTES/DIFFERENCES

All disagreements/differences of opinion/disputes regarding interpretation of the provisions contained in this Memorandum of Understanding shall be resolved amicably by mutual consultation by both parties. The

parties may choose to adopt administrative mechanism for resolution of disputes as detailed below:

- i. Disputes shall be referred to a committee comprising of Zonal Chief Engineer of DDA and concerned Chief Engineer of DJB.
- ii. Concerned Executive Engineers of DJB and DDA may represent their points of contention related to dispute in question before the committee.
- iii. The resolution of such dispute shall be unanimous decision of the committee and will be final and binding on both parties. The decision shall be signed by the members of the committee.
- iv. The committee shall finalise its decision within 3 months after having received the reference/notice in writing regarding the dispute from the concerned aggrieved party.

9. GOVERNING LAW AND JURISDICTION:

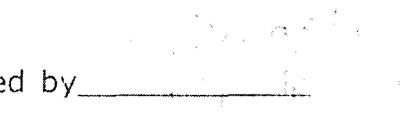
The MoU will be governed by and enforced in accordance with the laws of India/rules and law promulgated by Government of India and GNCTD. Any action brought by either party against the other concerning the transactions contemplated by this MoU shall be brought only in the courts of Delhi.

Signed By


10/4/23

(RAVINDER KUMAR)
NODAL OFFICER
WATER BODIES
On behalf of DDA

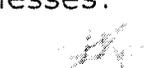
Signed by


10-04-2023

On behalf of DJB

Witnesses:

1.


Sushil Kumar Arora
EE (Water) DDA

1.

2.


10-04-2023
PRASHANT KAUSHIK
EE (P) / HCC-1

2.

Annexure-A : Already Revived Water Bodies by DJB with Decentralized WTPs

S.No.	DDA List(825) /Division	Revenue District	Water Body	Geo-coordinates	Khasra No./Areas	As per W.O.		As per Actual		Status/ Likely date of completion
						Date of Start	Date of Completion	Date of Start	Date of Completion	
1.	809 NMD-1	Central	Burari (4) & Kamalpur Majra Burari (c)	28° 45' 33.642" N 77° 11' 46.222" E	193/2 (08- 11) &150 (07-13) Total area (1604)	12.08.2020	11.11.2020	12.08.2020	31.03-2022	Construction work complete & 1 year O&M work ending on 30.03.23 is in progress. Estimate for further O&M for next 10 years under preparation these shall be maintained for 10 years
2.	806 NMD-1	Central	Burari (4) & Kamalpur Majra Burari (a)	28° 45' 23.062" N 77° 11' 45.665" E	148 (12-15 as per kathoni	03.10.2019	02.04.2020	03.10.2019	20.04.2022	Construction work complete & 1 year O&M work ending on 19.04.23 is in progress
3.	802 HCD-8	New Delhi	Todapur	28°37.334'N, 77°09.5 72'E	114 (8-13)	04.08.2020	03.02.2021	04.08.2020	31.10.2022	After commissioning O&M start under this for 1 Year on
4.	151 NMD-1	North	Ibrahimpur (a)	28° 46' 31.625" N 77° 10' 44.391" E	113/2(3-10)	03.10.2019	02.01.2020	03.10.2019	20.04.2022	Construction work complete & 1 year work ending on 19.04.23 is in progress
5.	145 NMD-1	North	Hiranki (a)	28° 48' 3.006" N 77° 10' 0' 52.633" E	534, 535 (12-13)	08.11.2019	07.04.2020	08.11.2019	31.03.2022	Construction work complete & 1 year work ending on 30.03.23 is in progress.
6.	210 NZ	North	Siraspur (a)	28°45'41.56"N 77° 8'11.38"E	162 (14-10)	08.11.2019	07.04.2020	08.11.2019	31.03.2022	Construction work complete & 1 year work ending on 30.03.23 is in progress-
7.	188 RMD-8	North	Nangal Thakran (d)	28° 48' 25.925" N 77° 10' 35.644" E	81 (14-12) 83(9-15) total (24-07)	03.10.2019	02.04.2020	03.10.2019	20.04.2022	Construction work complete & 1 year O&M work ending on 19.04.23 is in progress
8.	191 NMD-1	North	Nangli Puna	28° 46' 17.46" N 77° 8' 1' 39.10" E	48min (3-11.1/2)	04.08.2020	03.02.2021	04.08.2020	31.03.2022	Construction work complete & 1 year O & M work ending on 30.03.23 is in progress.

9.	337 RMD-6	North West	Rani Khera (C)	28° 42' 33.211" N 77° 1' 18.595" E	(c)95 (2-04) 96(0-19) total area (3-03)	12.08.2020	11.11.2020	12.08.2020	31.03.2022	Construction work complete 1 year O & M work ending 23 is in progress.
10.	284 RMD-2	North West	Karala(a)	28° 44' 13.082" N 77° 2' 56.068" E	55/27 (01-10)	03.10.2019	02.01.2020	03.10.2019	20.04.2022	Construction work complete & 1 year O & M work ending 19.04.23 is in progress
11.	302 RMD-2	North West	Mohd. Pur Majjri (c)	28° 43' 38.317" N 77° 2' 24.195" E	18/26 (13-8)	04.08.2020	03.02.2021	04.08.2020	30.09.2022	Commissioning in progress worked by O&M of 01 year under his contract.
12.	429 HCD-4	South	Mehrauli (kishangarh) Sanjay Van near Neela Hauz	28° 31' 54.893" N 77° 10' 31.989" E	2734/1722/312 15 4 Bigha 14 Biswa (old) All water bodies on same Kh. No.	12.08.2020	11.11.2020	12.08.2020	31.03.2022	Construction work complete & 1 year O & M work ending 30.03-23 is in progress.
13.	389 SMD-5	South	Dera Mandi (a)	28° 26' 7.229" N 77° 10' 45.393" E	444(19-13)	03.10.2019	02.04.2020	03.10.2019	20.04.2022	Construction work complete 1 year O&M work ending 19.04.23 is in progress
14.	557 DMD-2	South West	Jaffarpur Kalan-I	28° 35' 23.898" N 76° 55' 19.879" E	896(7-16)	12.08.2020	11.11.2020	12.08.2020	31.03.2022	Construction work complete & 1 year O&M work ending 30.03.23 is in progress.
15.	558 DMD-2	South West	Jaffarpur Kalan-2	28° 35' 29.123" N 76° 55' 5.316" E	473(6-1)	12.08.2020	11.11.2020	12.08.2020	31.03.2022	Construction work complete & 1 year O&M work ending 30.03.23 is in progress.
16.	532 DMD-2	South West	Daulat pur	28° 32' 36.316" N 76° 57' 19.787" E	61(06-12)	03.10.2019	02.01.2020	03.10.2019	20.04.2022	Construction work complete & 1 year O&M work ending 19.04.23 is in progress
17.	540 DMD-6	South West	Dhool Siras (a)	28° 33' 17.348" N 77° 1' 56.874" E	72/2 (8-9)	03.10.2019	02.01.2020	03.10.2019	20.04.2022	Construction work complete & 1 year O&M work ending 19.04.23 is in progress
18.	527 DMD-2	South West	Chawala	28° 33' 44.787" N 77° 0' 28.422" E	199(14-17)	08.11.2019	07.04.2020	08.11.2019	31.03.2022	Construction work complete 1 year O & M work ending 30.03.23 is in progress.
19.	520 DMD-4	South West	Bindapur	28° 36' 41.899" N 77° 4' 25.277" E	605(12-17)	30.12.2019	29.06.2020	30.12.2019	31.03.2022	Construction work complete 1 year O & M work ending 30.03.23 is in progress.
20.	669 DPD-5	South West	Tajpur Khurd	28° 34' 36.922" N 77° 0' 47.185" E	33(18-16), 34(0-15) total area (19-11)	04.08.2020	03.02.2021	04.08.2020	31.08.2022	O&M work of 01 year is in cess under this contract

21.	524 DMD-2	South West	Chawala (B)	28° 33' 52.540" N 77° 0' 7.603" E	192(5-15)	04.08.2020	03.02.2021	04.08.2020	30.06.2022	O&M work of 01 year is in progress under this contract
22.	725 DPD-1	West	Nangloi Jat (A)	28° 40' 32.634" N 77° 3' 55.739" E	(a)126 (old 61/14/3) (8-12)	12.08.2020	11.11.2020	12.08.2020	31.03.2022	Construction work complete & 1 year O & M work ending 30-03-23 is in progress.
23.	727 DMD-2	West	Neelwal (b)	28° 40' 5.277" N 76° 58' 47.638" E	86(08-11)	03.10.2019	02.01.2020	03-10.2019	20.04.2022	Construction work complete & 1 year work ending on 19-04-23 is in progress
24.	739 DMD-2	West	Tikari Kalan (d)	28° 40' 58.968" N 76° 58' 25.011" E	481(04-01)	30.12.2019	29.06.2020	30.12.2019	31.03.2022	Construction work complete 1 year O & M work ending 30.03-23 is in progress.
25.	741 DMD-2	West	Tikari Kalan (f)	28° 40' 48.624" N 76° 57' 58.886" E	484min(06- 14-1/2) 1213(0-3)	04.08.2020	03.02.2021	04.08.2020	31.03.2022	Construction work complete & 1 year O & M work ending 0.03-23 is in progress.
26.	702 DPD-1	West	Hastals (partly) F/74 (b)	28° 37' 48.716" N 77° 3' 20.056" E	55/13(4- 14)14(2-9) 16(4-10) 17(6-2)18(5-4) total-(22-19)	04.08.2020	03.02.2021	04.08.2020	30.04.2022	O & M work of 01 year in progress under this contract.
27.	203 NMD-5/N arela Zone	North	Sanooth	28° 48' 51.345" N 77° 4' 9.449" E	(a) 99(36-4)	04.08.2020	03.02.2021	04.08.2020	31.12.2022	O & M work is in progress
28.	187 RMD-8	North	Nangal Thakran (c)	28° 48' 43.196" N 77° 0' 9.626" E	9/3 (2-16) 4(04-16) 7(04- 16) 8(04-16) total: (17-04)	09.03.2022	09.09.2022	10.03.2022	31.03.2023	In Progress (likely Date of completion is March' 2023). Followed by commissioning & O&M work for 1 year
29.	294 RMD-6	North West	Ladpur	28° 44' 11.470" N 76° 59' 50.347" E	77//22/3, 23/2, 24/1 (10-0)	09.03.2022	09.09.2022	10.03.2022	31.03.2023	do
30.	262 RMD-6	North West	Ghewara	28° 41' 52.567" N 76° 59' 49.661" E	212(11-13)	09.03.2022	09.09.2022	10.03.2022	31.03.2023	do
31.	132 NMD-1	North West	Budhpur Bijapur	28° 46' 54.827" N 77° 8' 11.037" E	33(8-2)	09.03.2022	09.09.2022	10.03.2022	31.12.2022	do
32.	459 HCD-4	South	Smriti Van, Vasant Kunj	28.5151186954613, 77.17042287866477	661, 662, 663, 664, 669, 690, 691, 692, 697 to 700 min.	04.08.2020	03.02.2021	04.08.2020	31.12.2022	do

33.	529 DMD-2	South West	Chawala	77° 0'16.55"E 28°33' 54.23"N	215 (12-8)	04.08.2020	03.02.2021	04.08.2020	31.12.2022	do
34.	602 DMD-2	South West	Mitraun-2	28° 36' 26.715" N 76° 57' 0.341" E	(a) 188(8-15)	04.08.2020	03.02.2021	04.08.2020	31.12.2022	do
35.	720 DPD-1	West	Mundaka (c)	28° 41' 2.717" N 77° 1' 42.917" E	190/1(16-5)	04.08.2020	03.02.2021	04.08.2020	31.12.2022	do
36.	44 HCD-1	East	Sanjay lake	28° 36' 52.234" N 77° 18' 7.147" E	17 Hact	26.05.2022 24.06.2022	30.07.2022			Cleaning /Desilting Laying Pipeline from Kond s in progress
37.	235 HCD-5	North	Bhalaswa Lake	28°44.494'N 77°10.318'E	45.6 Hact	10.01.2022	25.05.2022	10.01.2022	31.12.2022	WIP
38.	224 Narela	North	Tikri Khurd Lake	28 50.110'N, 77 07.380'E	11//24 min., 25 m in., 12//23, 16//1, 2, 3, 10 min., 17// 4, 5, 6, 7, 14 min, 15 min.	21.06.2022	20.12.2022	Yet not starte d	NA	Road cutting permission a d
39.	399 HCD-4	South	Hauz Khas	28° 33' 10.886" N 77° 11' 32.597" E	K.No. 150-158 Area: 142.35					Pilot project for cleaning c using Geo bag is under preparation.
40.	438 SMD-1	South	Vasant Kunj near Smriti Van	28° 31' 7.297" N 77° 10' 9.869" E	1166 (1-16) 1167(3-10) 1168(12- 0), 109(21-02), 1 219(4-19)					Estimate under preparatic leaning and treatment
41.	430 to 433	South	Sanjay Van (Po nd 5)		2734/1722/3/2 m in 2755/1764/1 Min 154 Bigha 14 Biswa 105 Bigha 16 Bis wa (Village Mehrauli)					To keep Pond no. 5 availal avifaunal activities, in situ ments, floating wetlands, rs, and other installations shifted by DJB to other po the upstream water bodie njay Van

Note:- The above list may subject to change/modification with mutual consent of DDA & DJB, if needed.

Annexure-B. Water bodies to be taken under AMRUT 2.0

S.No.	As per DDA List(825)/ Division	Revenue District	Water Body	Geo-coordinates	Khasra No./Areas	As per W.O.		As per Actual		Status/ Likely date of completion
						Date of Start	Date of Completion	Date of Start	Date of Completion	
1.	818 NMD-1	Central	Mukandpur	28° 44' 22.063" N 77° 11' 2.337" E	175 & 179 total area (08-07)					AMRUT 2.0. Likely date of Completion is Aug, 2023
2.	131 RMD-8	North	Bawana (I)	28° 47' 39.391" N 77° 2' 9.218" E	206/1min (09-17)					AMRUT 2.0. Likely date of Completion is Aug, 2023
3.	147 Narela Zone	North	Holambi Kalan (A)	28° 48' 29.069" N 77° 5' 45.662" E	96/70(04-04)76(11-06)06) Total - 15-10)					AMRUT 2.0. Likely date of Completion is Aug, 2023
4.	161 NMD-6	North	Khera kalan (B)	28°46'14.81"N 77° 7'11.03"E	39//26 (18-16)					AMRUT 2.0. Likely date of Completion is Aug, 2023
5.	176 Narela Zone	North	Lam Pur(c)	28° 50' 58.467" N 77° 3' 57.485" E	50//4min (3-8)					AMRUT 2.0. Likely date of Completion is Aug, 2023
6.	176 (a) Narela Zone	North	Lam Pur(d)	28° 50' 56.297" N 77° 3' 59.193" E	50//6 (4- 16)					AMRUT 2.0. Likely date of Completion is Aug, 2023
7.	176 (b) Narela Zone	North	Lam Pur(e)	28° 50' 56.171" N 77° 3' 57.011" E	50//7 (4-16)					AMRUT 2.0. Likely date of Completion is Aug, 2023
8.	61 HCD-10	North East	Ghonda Gujran Khaddar	28° 41' 22.863" N 77° 15' 11.721" E						AMRUT 2.0. Likely date of Completion is Aug, 2023
9.	93 HCD-10	North East	Usmanpur F/89	N 28°42'14.45" E-077°13'57.30"						AMRUT 2.0. Likely date of Completion is Aug, 2023
10.	328 (Hort.)	North West	District Park, Harsh Vihar, Pitampura	28.69170° N 77.133380° E	2.47 acre Kh. No. 206					AMRUT 2.0. Likely date of Completion is Aug, 2023

11.	475 HCD-9	South East	Chakchilla	28°34'41.70"N 77°16'56.14"E						AMRUT 2.0. Likely date of Completion is Aug, 2023
12.	469 EMD-7	South East	Aali	28°31'6.86"N 77°18'8.26"E	169,193,228					AMRUT 2.0. Likely date of Completion is Aug, 2023
13.	484 EMD-8/ HCD-10	South East	Kilokari F/66	28° 34' 38.257" N 77° 16' 10.888" E						AMRUT 2.0. Likely date of Completion is Aug, 2023
14.	493 EMD-3	South East	Nangli raza pur F/89	28°35'47.07"N 77°16'44.62"E	84 min (DLRA)					AMRUT 2.0. Likely date of Completion is Aug, 2023
15.	533 DMD-2	South West	Daulat pur (C)	28° 32' 48.671" N 76° 57' 44.945" E	41(11-03)					AMRUT 2.0. Likely date of Completion is Aug, 2023
16.	541 DMD-6	South West	Dhool Siras (B)	28° 33' 10.425" N 77° 1' 43.726" E	85 (7-13)					AMRUT 2.0. Likely date of Completion is Aug, 2023
17.	457 HCD-3	South	Shahpur Jatt	28° 33' 4.044" N 77° 12' 43.985" E	294 (5-11)					DPR under preparation
18.	661 DMD-2	South West	Samaspur K halsa (C)	28° 34' 52.258" N 76° 54' 2.808" E	36/67(15-12)					AMRUT 2.0. Likely date of Completion is Aug, 2023
19.	669 DPD-5	South West	Tajpur	28°29'52.87"N 77°18'30.10"E	159/1, 130/2, 128, 129					AMRUT 2.0. Likely date of Completion is Aug, 2023
20.	710 DPD-1	West	Kamruddin Nagar	28° 40' 40.341" N 77° 3' 13.066" E	38/1/2min (10 bigha)					AMRUT 2.0. Likely date of Completion is Aug, 2023
21.	430 to 433	South	Sanjay Van (Pond 1-4)		2734/1722/3/2 min 2755/1764/1 Min 154 Bigha 14 Biswa 105 Bigha 16 Biswa (Village Mehrauli)					Cleaning of Ponds

Note:- The above list may subject to change/modification with mutual consent of DDA & DJB, if needed.